

**Central Administrative Tribunal
Principal Bench**

**CP-197/2018
In OA-42/2018**

New Delhi, this the 08th day of May, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Sheela Devi aged about 52 ½ years,
Widow W/o late Shri Saudan Singh,
Ex-CLTS expired on 19.10.2009 while
Was last posted as such in EBS Babhgarh,
Last posted as such in EBS Babugarh Cantt. Petitioner

(through Sh. V.P.S. Tyagi)

Versus

Shri Sanjay Mitra, IAS,
Secretary, Ministry of Defence,
Union Govt. of India & Others Respondents

(through Sh. K.M. Singh)

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the respondents has handed over a copy of the compliance affidavit to the learned counsel for the petitioner to which he states that he is satisfied.

2. Accordingly, taking into consideration the statement of the petitioner, this CP is closed. Notices are discharged. Liberty is however granted to the petitioner to challenge the order passed by the respondents, if need arises. Copy of the compliance affidavit with order dated 12.03.2018 is taken on record.

**(K.N. Shrivastava)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

/ns/